

**Government of India  
Ministry of Finance  
Department of Economic Affairs**

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**LOK SABHA  
UNSTARRED QUESTION NO.4647  
ANSWERED ON FRIDAY, MARCH 23, 2018  
(CHAITRA 2, 1940 (SAKA))**

**Accelerated Irrigation Benefits Programme**

**4647. SHRIMATI RITA TARAI**

Will the Minister of FINANCE ( वित्तमंत्री) be pleased to state:

- (a) whether the Union Government consider to enhance substantially, the outlay for the scheme Accelerated Irrigation Benefits Programme (AIBP) so that the central assistance due to the States can be released against the reimbursement claims filed in the previous years and if so, the details thereof;
- (b) whether the Government make the modalities of fund flow through National Bank of Agriculture and Rural Development (NABARD) and if so, the details thereof;
- (c) whether the Government also consider to provide adequate Central assistance under the scheme; and
- (d) if so, the details thereof?

**ANSWER**

**MINISTER OF STATE IN THE MINISTRY OF FINANCE  
(SHRI SHIV PRATAP SHUKLA)**

- (a) Water Resources Projects are planned, funded, executed and maintained by the State Governments themselves as per their own resources and priority. In order to supplement their efforts, Government of India provides technical and financial assistance to State Governments to encourage sustainable development and efficient management of water resources through various schemes and programmes such as Accelerated Irrigation Benefits Programme (AIBP).

: 2 :

During 2016-17, 99 ongoing Major/Medium Irrigation (MMI) Projects under AIBP, having balance cost of Rs.77595 crore have been identified in consultation with States, for completion in phases by December 2019 along with their Command Area Development & Water Management (CADWM) works. So far, there is no enhancement of cost of the above works.

- (b) Funding of both Central and State share under AIBP are being done through NABARD. NABARD raises loan from open market and passes it to the State Governments at a subsidized rate to remove any constraint on the part of State Government for funding these 99 projects. Funds provided under LTIF to these projects during 2016-17 and 2017-18 (so far) are as under:

Year	Funds released (Central+State share)
2016-17	6572.02 crore
2017-18	6316.12 crore

- (a) there is no constraint in providing Central Assistance (CA) for these prioritized AIBP projects till planned completion.
- (b) The details of CA released during 2017-18 (so far) are given below :

**(Rs. in crores)**

Sr. No.	State	AIBP	CADWM
1	Andhra Pradesh	11.79	3.64
2	Bihar	46.32	8.76
3	Chhattisgarh	0.00	9.94
4	Goa	0.00	0.00
5	Gujarat	555.88	414.29
6	Jammu & Kashmir	9.57	0.00
7	Karnataka	222.01	0.00
8	Madhya Pradesh	99.13	102.79
9	Maharashtra	133.67	19.97
10	Odisha	238.06	39.73
11	Rajasthan	108.44	2.48
12	Telangana	13.24	0.00
<b>Total</b>		<b>1438.11</b>	<b>601.59</b>

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